

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

O.A.NO.909 of 1995.

Between

Dated: 31.7.1995.

A.Laxmaiah

Applicant

And

1. Superintendent of Post Offices, Mahabubnagar Division,
Mahabubnagar.

2. Postmaster General, Hyderabad Region, Hyderabad.

... Respondents

Counsel for the Applicant : Sri. P.Rathaiah

Counsel for the Respondents : Sri. N.V.Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:...2/-

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OA 909/95.

Dt. of Order: 31-7-95.

(Order passed by Hon'ble Shri A.B.GORTHI, Member (A)).

* * *

The applicant is a Postal Assistant, working in Mahaboobnagar Division. He was transferred from Mahaboobnagar to Koyal Konda on October, 1991 and he reported for duty at Koyal Konda in August, 1992. He is about to complete three years at Koyal Konda.

2. The applicant belongs to Scheduled Caste community and his wife is working in Mahaboobnagar. His children are studying in English medium schools at Mahaboobnagar and there is no similar facility of education for his children at Koyal Konda. Consequently the applicant is forced to keep his family at Mahaboobnagar only. His request now is to transfer him to Mahaboobnagar. In this regard he made several representations to the Superintendent of Post Offices, Mahaboobnagar Division praying that his request for transfer to Mahaboobnagar be sympathetically be considered.

3. From the record, it is seen that none of the representations seems to have been replied. In these circumstances, having heard learned counsel for both the parites, I deem it just and proper to dispose of this O.A. at the admission stage itself with a direction to the Superintendent of Post Offices, Mahaboobnagar Division (Respondent No.1), to consider the request of the applicant sympathetically and pass suitable orders

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there on. If the request of the applicant cannot be considered for any reason, he may be given a reasoned reply.

4. The O.A. is thus disposed of. No costs.

A. B. GORTHI
(A. B. GORTHI)
Member (A)

Dated: 31st July, 1995.
Dictated in Open Court.

av1/

Amulya 2-915
Deputy Registrar (Judl.)

Copy to:-

1. Superintendent of Post Offices, Mahabubnagar Division, Mahabubnagar.
2. Postmaster General, Hyderabad Region, Hyderabad.
3. One copy to Sri. P.Rathaiah, advocate, CAT, Hyd.
4. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

In the CAT Hyd Bench
at Hyd.

Hon Mr. A.B. Gorla, AM.

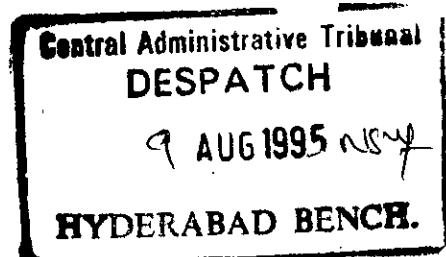
Judgment dt. 31/7/95

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007. 909/95

OA disposed of at
admission stage itself
No order as to costs.

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